NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 12.12.2019 NOTICE

Take notice that the following matters Adjourned on 04.12.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Contempt Case	Sonia Khosla	04.12.2019	16.01.2020
	(AT)No. 05 of 2019 in Comp. App (AT)	Vs. Vikram Bakshi & Ors.		
	No. 36, 43-47 of 2016	With		
2.	Contempt Case	R.P. Khosla	04.12.2019	16.01.2020
	(AT)No. 12 of 2019	Vs.		
	in Comp. App (AT) No. 220 of 2017	Rishi Sood (Adv) & Ors.		
3.	Competition App.	India Glycols Limited	04.12.2019	21.01.2020
	(AT) No. 83 of 2018	Vs.		
		Competition Commission of		
		India & Ors.		
		With		
4.	Competition. App.	Balrampur Chini Mills Ltd	04.12.2019	21.01.2020
	(AT) No. 86 of 2018	Vs.		
		CCI & Ors		
	~	With		
5.	Competition App.	Bajaj Hindustan Sugar Ltd.	04.12.2019	21.01.2020
	(AT) No. 91 of 2018	Vs. Ester India Chemicals Ltd. &Ors.		
		With		
6.	Competition. App.	Mawana Sugars Ltd.	04.12.2019	21.01.2020
	(AT) No. 92 of 2018	Vs.		
		Competition Commission of		
		India & Anr.		
		With		
7.	Competition App.	Dalmia Bharat Sugar &	04.12.2019	21.01.2020
	(AT) No. 93 & 98 of	Industries Ltd.		
	2018	Vs.		
		Competition Commission of India & Anr.		
		With		
8.	Competition App.	Uttam Sugar Mills Ltd.	04.12.2019	21.01.2020
0.	(AT) No. 94 of 2018	Vs.		
		Competition Commission of		
		India &Ors.		
		With		
9.	Competition. App.	Triveni Engineering & Industries	04.12.2019	21.01.2020
	(AT)No. 97 of 2018	Ltd		
		Vs.		

		Ester India Chemicals Ltd &		
		Anr.		
		With		
10.	Competition App.	The Andhra Sugars Ltd.	04.12.2019	21.01.2020
10.	(AT) No. 99 of 2018	Vs.	04.12.2019	21.01.2020
	(A1) NO. 99 01 2018			
		Competition Commission of		
		India &Ors.		
	~	With		
11.	• • • •	The Avadh Sugar & Energy Ltd.	04.12.2019	21.01.2020
	(AT) No. 100 of 2018	Vs.		
		Competition Commission of		
		India & Ors.		
		With		
12.	Competition App.	Sir Shadi Lal Enterprises	04.12.2019	21.01.2020
	(AT) No. 101 of 2018	Vs.		
		Ester India Chemicals Ltd. &Ors.		
		With		
13.	Competition App.	KM Sugar Mills Ltd.	04.12.2019	21.01.2020
15.	(AT) No. 102 of 2018	Vs.	0 11212010	
	(111) 110: 102 01 2010	Competition Commission of		
		India & Anr.		
1.4		With		21.01.2020
14.	Competition App.	Indian Sugar Mills Association	04.12.2019	21.01.2020
	(AT) No. 103 of 2018	Vs.		
		Competition Commission of		
		India & Ors.		
		With		
15.	Competition App.	The Seksaria Biswan Sugar	04.12.2019	21.01.2020
	(AT) No. 104 of 2018	Factory Ltd.		
		Vs.		
		Competition Commission of		
		India & Anr.		
		With		
16.	Competition Appeal	Simbhaoli Sugars Ltd.	04.12.2019	21.01.2020
	(AT) No. 03 of 2019	Vs.		
	, , , , , , , , , , , , , , , , , , , ,	Competition Commission of		
		India & Ors.		
		With		
17.	Competition. App.	Shree Kamrej Vibhag Sahakari	04.12.2019	21.01.2020
1/.	(AT) No. 05 of 2019		04.12.2019	21.01.2020
	(A1) INU. US UI 2019	Khand Udoyg Mandali Ltd.		
		Vs.		
		Competition Commission of		
		India & Ors.		
		With		
18.	Competition. App.	Sahakari Khand Udoyg Mandal	04.12.2019	21.01.2020
	(AT) No. 06 of 2019	Ltd.		
		Vs.		
		Competition Commission of		
		India &Ors.		
		With		
19.	Competition. App.	Shree Ganesh Khand Udoyg	04.12.2019	21.01.2020
17.	(AT) No. 07 of 2019	Sahakari Mandli Ltd.		
		Vs.		
		· J.	1	

		Competition Commission of		
		India & Ors.		
		With		
20.	Competition. App.	Shree Mahuva Pradesh Sahakari	04.12.2019	21.01.2020
	(AT) No. 08 of 2019	Khand Udoyg Mandali Ltd.		
		Vs.		
		Competition Commission of		
		India & Ors.		
		With		
21.	Competition. App.	Sri Sarvaraya Sugars Ltd. & Ors.	04.12.2019	21.01.2020
	(AT) No. 10 of 2019	Vs.		
		Competition Commission of		
		India &Ors.		

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1. Noti	ce Board
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By Order

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